HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject: - Independence Day Celebration, 2025

ORDER

No: 1/20 0/ 2025 Regly Dated: 11/8/2025

It is hereby ordered that all the Principal District and Sessions Judges of the UTs of J&K and Ladakh shall celebrate Independence Day on 15th August, 2025 strictly in compliance of High Court Order No. 677 of 2021/NG dated 11.08.2021. However, PDJ's Srinagar and Jammu will have simple flag hosting ceremony at their respective headquarters and thereafter, shall join the main function at Srinagar wing & Jammu wing of the High Court alongwith all the officers/officials

Besides, the Judicial Officers posted in the Taluka Courts shall also celebrate the Independence Day on $15^{\rm th}$ of August, 2025 by hoisting the National Flag in the respective Court Complexes.

By Order.

(M.K. Sharma) () Registrar General (Officiating)

Registral General (Omelanis)
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y of the above forwarded to the Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
Srinagar
Secretary to Hon'ble Mr./Mrs. Justice
of their Lordships
Registrar Vigilance, High Court of J&K and Ladakh, Srinagar, for information.
Registrar Vigilance, High Court of Jak and Luddan, Johnson, Registrar Judicial, High Court Wing, Jammu/Srinagar, for information.
All Pr. District and Sessions Judges, or or sak and s
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information and necessary compliance. Registrar Computer (I.T), High Court of J&K and Ladakh, Srinagar, for Registrar Computer (I.T), High Court of J&K and Ladakh, Srinagar, for Registrar Computer (I.T), High Court of J&K and Ladakh, Srinagar, for Registrar Computer (I.T), High Court of J&K and Ladakh, Srinagar, for Registrar Computer (I.T), High Court of J&K and Ladakh, Srinagar, for Registrar Computer (I.T), High Court of J&K and Ladakh, Srinagar, for Registrar Computer (I.T), High Court of J&K and Ladakh, Srinagar, for Registrar Computer (I.T), High Court of J&K and Ladakh, Srinagar, for Registrar Computer (I.T), High Court of J&K and Ladakh, Srinagar, for Registrar Computer (I.T), High Court of J&K and Ladakh, Srinagar, for Registrar Computer (I.T), High Court of J&K and Ladakh, Srinagar, for III (I.T), High Court of J&K and Ladakh, III (I.T), High Court of J&K and Ladakh, III (I.T), High Court of J&K and Ladakh, III (I.T), Hig
of the High Court.
of the High Court. In-Charge Library, High Court Wing, Jammu/Srinagar for information and
keeping record of the same.

8. Order File

Registrar General(Officiating)